

### 20-Point Programme in the Ministry

395. SHRI SHYAMLAL GUPTA : Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state :

(a) in what manner the Ministry of Commerce was concerned with the implementation of 20-Point Programme launched after June, 1975;

(b) whether any assessment of the achievements of this programme, in so far as his Ministry was concerned, has been made and if so, with what results; and

(c) what is the expenditure incurred under various heads like advertisements, conveyance, grants given to persons/bodies for the implementation of this programme?

THE MINISTER OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI MOHAN DHARIA) : (a) Of the 20-Point Programme launched after June 1975, the Ministry of Commerce was directly concerned with the implementation of the following :

New Development Plan for development of handloom sector.

Improvement in quality and supply of people's cloth.

Action against misuse of import licences.

(b) and (c) The information is being collected.

### Loans from the Special Fund of the Organisation of Petroleum Exporting Countries

396. SHRI F. M. KHAN : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether it is a fact that the Organisation of Petroleum Exporting Countries (OPEC) has sanctioned loans out of their Special Fund to certain developing countries to help them tide over their balance of

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payment problem resulting from higher oil prices; and

(b) if so, what are the details regarding loans sanctioned to India to-date and the terms and conditions attached thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) The OPEC Special Fund gives loans to help meet overall balance of payment deficits and to finance development projects and programmes.

(b) India has been given a loan of U.S. \$ 21.8 million carrying no interest, but a service charge of 0.5 per cent on amounts outstanding. The repayment period is 25 years including a 5 years' grace period. The loan is, initially, to be used for imports (as a balance of payment assistance) and the counterpart funds thus generated will be used for financing the local cost of Phase I of the Singrauli Super Thermal Power Project. The loan agreement was signed on the 11th January, 1977.

### Pilots strike

397. SHRI S. W. DHABE : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the number of pilots and other staff, who were dismissed from service as a result of disciplinary proceedings initiated against them for participation in the last pilots' strike;

(b) the number of employees out of those mentioned above, who have been taken back in service; and

(c) the number of employees who are still to be reinstated together with the reasons for not reinstating them?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTAM KAUSHIK) : (a) to (c) Of the three pilots of Air-India who were removed from service for their role in the illegal pilots' strike in the Corporation in 1974, two have already been re-instated. The case of the third is subjudice.